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Recommendation of Lakur Committee Regarding Charges for Peripheral Services

- 437. SHRI KAMAL NATH: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to part (b) of the Unstarred Question No 3209 on 13 August, 1984 relating to recommendation of Lakur Committee regarding charges for peripheral services and state:
- (a) the type of peripheral services provided by the Water Supply and Sewage Disposal Authority to Vasant Vihar, Panchsheel Colony and Swami Nagar colony and charges recovered for each services; and
- (b) the reason for charging peripheral services at the rate of Rs. 16/- for each sq. metre of plotted area from Nirman Vihar when recoveries have already been made from the Society for Central Overhead Tank for Water supply and common main sewer for sewerage services?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR):
(a) and (b) The information is being collected and will be laid on the Table of the Sabha.

Experiment conducted by Agricultural Research Station, Aliyarnagar

- 438. SHRI R. ANNANAMBI: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:
- (a) whether a field experiment carried out at Agricultural Research Station, Aliyarnagar with the objectives to assess suitable mulch for rain-fed groundnut crop and to study the incidence of leaf minor in groundnut indicated that use of coir waste significantly enhanced groundnut dry pod yield with high cost benefit ratio, better soil moisture conservation and weed suppression compared to other mulches;
- (b) if so, whether Government propose to explore the possibilities of utilising by-products of agro-industries such as corr

waste as a sort of recycling to accomplish better resource mobilisation; and

(c) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH): (a) A field experiment was carried out at Agricultural Research Station, Aliyarnagar with the objective to assess suitable mulch for rainfed groundnut. Out of 5 different mulches tested, coir mulch treatment gave a significantly higher yield of groundnut pods over control, presumably because of better soil moisture conservation and pod setting and reduced weed infestation. The other mulches tried such as sugarcane trash, groundnut husk, maize cob core and bajra straw, though superior to control, were on par with each other including coir waste. Further studies are continuing.

(b) and (c) The results of the above studies were passed on to the Department of Agriculture and the Directorate of Oilseed Development, Govt. of Tamil Nadu in June 1984 for implementation.

Encroachment on DDA Land

- 439. PROF. RAMKRISHNA MORE I Will the Minister of WORKS AND HOUS-ING be pleased to state:
- (a) whether encroachments on D.D.A. land have increased recently in Delhi;
- (b) whether large scale unauthorised constructions in Old Delht, Karol Bagh, Najafgarh Road Industrial Area etc. have been brought to the notice of Government;
 - (c) if so, the details thereof; and
- (d) the steps taken against the offenuers?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR):
(a) The DDA has reported that there is no arked increase in unauthorised encroachments on DDA lands in Delhi.

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	MCD has repe			
has been	unauthorised	constr	uction	in
these areas	•			

(c) T	be details for	the last	four	years
are as fo	llows:—			

Year	No. of cases of unauthorised constructions booked	No. of cases in which demolition action taken
1981	1175	244
1982	1369	430
1983	1094	52
1984	869	8

(d) In addition to demolition of unauthorised constructions, prosecution action is also taken by MCD under various provisions of the Delhi Municipal Corporation Act against the persons carrying out unauthorised construction and occupation of buildings without obtaining completion certificate etc.

News Item Captioned 'Blue Bonanza for Cinema Houses'

- 440. PROF. RAMKRISHNA MORE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether Government's attention has been drawn to a newsitem in Indian Express dated 13 February, 1985 captioned 'Blue Bonanza for Cinema Houses';
- (b) if so, whether blue films are being distributed and shown in various cinema houses in the country; and
- (b) the steps Government propose to take to curb the exhibition of blue films?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL):
(a) Government have seen the news-item.

(b) and (c) No 'blue' film (if the term 'blue' refers to pornographic films) has been certified by the Central Board of Film Certification for public exhibition.

[Translation]

Assistance to U.P. under the N.R.E.P.

441. SHRI HARISH RAWAT: Will the Minister of AGRICULTURE & RURAL DEVELOPMENT be pleased to state:

- (a) the extent of total Central assistance given to Uttar Pradesh under National Rural Employment Programme during 1984-85;
- (b) whether there is any proposal under this programme to enhance the rates of minimum wages prevailing at present; and
- (c) if so, the extent of likely increase in the rates of minimum wages?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT (SHRI CHANDULAL CHANDRA-KAR): (a) An amount of Rs. 39.22 crores has been given as central assistance to Uttar Pradesh under National Rural Employment Programme during the year 1984-85.

(b) and (c) As per information furnished by Government of Uttar Pradesh, there is no proposal at present to enhance the existing rate of minimum wage under N.R.E.P.

Opening of Horticulture Institute at Choubatia, U.P.

- 442. SHRI HARISH RAWAT: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:
- (a) whether his Ministry had received any representation from public representatives and the State Government for opening a horticulture institute at Choubatia, Uttar Pradesh for conducting research and developments in respect of temperate fruits; and